

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A. 411 of 97  
(O.A. 885 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

Buddhiswar Nath & Ors.

- v e r s u s -

~~Hon'ble Mr. D. Purkayastha, JM~~ & Ors. Union of India & Ors.  
(Easter Railway)

For the applicants : None.

For the respondents : Mr. M.K. Bandyopadhyay, counsel.

Heard on 1.7.99

Order on 1.7.99

O R D E R

D. Purkayastha, JM

When the case is taken up for order today, none appears on behalf of the applicants. We find that in this M.A., the applicant has prayed for interim order. Despite that, he did not appear today. Therefore, the application is dismissed for default. Mr. Bandyopadhyay, Id. counsel is present today for the respondents.

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A. Singh

Member (A)

J. Mohan

Member (J)